

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102

Appeal No. 627/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, Ward 16 (2)

...Applicant

Vs.

ROC and Ors. (M/s Mahalakshmi Comptec Pvt Ltd)

...Respondent

SECTION

Under Section 252

Order delivered on 04.09.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv. Puneet Rai (Standing Counsel)

For the Respondent : Mr. M. Yadubhushana Rao, ARoC for RoC

ORDER

Notice to the respondents vide all modes including publication, if required, returnable on 11.10.2019.

-Sd/-

**(SUMITA PURKAYASTHA)
MEMBER (T)**

-Sd/-

**(INA MALHOTRA)
MEMBER (J)**

SLM